

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**OA/20/576/2018
Dated:09/04/2019**

BETWEEN:

Pitla Mahesh,
S/o.Late P. Srinivasulu, Gr. C,
Aged about 29 years,
Occ: Un employee,
R/o. D.No.22/638, Titipeta, Mulapeta, Nellore,
SPSR Nellore District – 524003.

..... Applicant

AND

1. The Union of India ,
Department of Posts,
Central Secretariat Buildings,
New Delhi rep. by its Secretary.
2. The Director General of Postal Services,
Dak Bhavan, Sansad Marg, New Delhi – 110 001.
3. The Post Master General,
Vijayawada Region, Vijayawada,
Krishna District.
4. The Superintendent of Post Offices,
Nellore Division, Nellore,
SPSR Nellore District.
5. The Inspector Posts,
Nellore West Sub-Division, Nellore,
SPSR Nellore District.

..... Respondents

Counsel for the Applicant : Mr. J. Pardha Saradhi, Advocate
Counsel for the Respondents : Mr. A. Vijaya Bhaskar Babu, Addl. CGSC

CORAM

Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{ Hon'ble Mrs. Naini Jayaseelan, Admn. Member}

Learned counsel for the respondents present.

2. The case was listed under the caption “for dismissal”, since there is no representation on behalf of the applicant for the last two hearings.
3. In spite of pass over no representation on behalf of the applicant.
4. Therefore, the OA is dismissed for non-prosecution No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

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